

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.15/05/2016
RT CP No.161/Chd/Hry/2017**

Rajendra Kumar & Sons (HUF)

...Petitioner

Vs.

M/s Yamuna Power and Infrastructure Ltd.

...Respondent

Present:: Mr. Deepak Jain, Mr.Tanpreet Gulati and
Ms.Twisha Issar, Advocates for the petitioner.
Mr.Pradeep Nauharia, Advocate for the respondent.

Learned counsel for the respondent filed the No Objection letter
dated 30.08.2017 from the previous counsel. The pleadings, otherwise, are
stated to be complete.

List the matter for arguments on 25.10.2017.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

September 13, 2017
subbu